



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

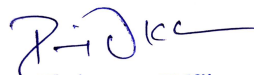
Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 12/2023-24 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri S.C.Agarwal, Addl. DGFT on 28.03.2024 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 357 applications were considered by the IMWG , out of which total 87 cases were approved (out of which 39 approved on *post-facto* basis, 12 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 36 applications approved subject to clear and unconditional NOC of one IMWG members). 15 applications have been dropped and 01 application have been rejected and 00 have been denied by IMWG members from the agenda. The remaining 254 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.

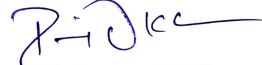
3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : rb.gy/htzqvc . The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:

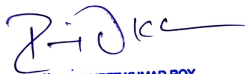
Sl. No	Firm's name and File No.	Remark
1.	M/s CISCO SERVICES & SPARES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000160AM24	Deferred
2.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000880AM24	Deferred
3.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000959AM24	Approved subject to receipt of clear and unconditional NOC of one agency
4.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000985AM24	Dropped
5.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000986AM24	Dropped
6.	M/s SQUARE FEET CERAMICS HQRSCMTAPPLY00001036AM24	Approved subject to receipt of clear and unconditional NOC of one agency
7.	M/s TRITHI ROBOTICS PRIVATE LIMITED HQRSCMTAPPLY00001146AM24	Deferred


रंजीत कुमार रॉय /RANJEET KUMAR ROY
उप महानिदेशाख विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय
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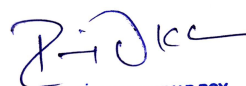
8.	M/s FOXCONN TECHNOLOGY (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001192AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
9.	M/s FOXCONN TECHNOLOGY (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001193AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
10.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00001212AM24	Deferred
11.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00001213AM24	Deferred
12.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00001214AM24	Deferred
13.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00001215AM24	Deferred
14.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00001230AM24	Deferred
15.	M/s COMAVIA SYSTEMS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001248AM24	Deferred
16.	M/s QUEST GLOBAL ENGINEERING SERVICES PRIVATE LIMITED HQRSCMTAPPLY00001249AM24	Deferred
17.	M/s IBM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001269AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
18.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001287AM24	A Approved subject to receipt of clear and un-conditional NOC of one agency
19.	M/s QUEST GLOBAL ENGINEERING SERVICES PRIVATE LIMITED HQRSCMTAPPLY00001321AM24	Deferred
20.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001343AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
21.	M/s PRIMODIA CHEMICALS AND PHARMACEUTICALS PRIVATE LIMITED HQRSCMTAPPLY00001358AM24	Deferred
22.	M/s TDH TRADING PRIVATE LIMITED HQRSCMTAPPLY00001369AM24	Deferred
23.	M/s ALTEN INDIA PRIVATE LIMITED HQRSCMTAPPLY00001374AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
24.	M/s SUNSHIELD CHEMICALS LIMITED HQRSCMTAPPLY00001381AM24	Deferred
25.	M/s SRIKEM LABORATORIES PRIVATE LIMITED HQRSCMTAPPLY00001383AM24	Deferred


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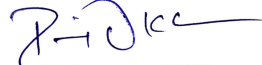
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28.	M/s OPTIC ELECTRONIC (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001407AM24	Approved subject to receipt of clear and unconditional NOC of one agency
29.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001416AM24	Deferred
30.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001417AM24	Deferred
31.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001418AM24	Deferred
32.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001421AM24	Deferred
33.	M/s REGENESIS INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00001423AM24	Deferred
34.	M/s ABLAZE EXPORT PRIVATE LIMITED HQRSCMTAPPLY00001431AM24	Deferred
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36.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00001439AM24	Approved subject to receipt of clear and unconditional NOC of one agency
37.	M/s SRI RANGANATHAR INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00001440AM24	Deferred
38.	M/s MISWA CORPORATION HQRSCMTAPPLY00001447AM24	Deferred
39.	M/s CONTROL COMPONENT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001451AM24	Deferred
40.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001453AM24	Deferred
41.	M/s MEGGITT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001478AM24	Deferred
42.	M/s INOTEK TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001497AM24	Approved subject to receipt of clear and unconditional NOC of one agency
43.	M/s ALCHEM IMPEX HQRSCMTAPPLY00001507AM24	Deferred
44.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001511AM24	Deferred
45.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001512AM24	Deferred
46.	M/s AVIS HARDMETAL HQRSCMTAPPLY00001518AM24	Deferred


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 उप महासंचालक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महासंचालक
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47.	M/s SUA EXPLOSIVES AND ACCESSORIES PRIVATE LIMITED HQRSCMTAPPLY00001524AM24	Deferred
48.	M/s S D FINE-CHEM LIMITED HQRSCMTAPPLY00001527AM24	Deferred
49.	M/s NCR CORPORATION INDIA PRIVATE LIMITED HQRSCMTAPPLY00001530AM24	Deferred
50.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001532AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
51.	M/s CAPGEMINI TECHNOLOGY SERVICES INDIA LIMITED HQRSCMTAPPLY00001533AM24	Deferred
52.	M/s ATR-ASAHI PROCESS SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00001534AM24	Deferred
53.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00001535AM24	Deferred
54.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00001536AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
55.	M/s Victor Sales Corporation HQRSCMTAPPLY00001538AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
56.	M/s AMAREX HQRSCMTAPPLY00001539AM24	Deferred
57.	M/s IBM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001540AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
58.	M/s ORACLE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001572AM24	Deferred
59.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001574AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
60.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001575AM24	Deferred
61.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001576AM24	Deferred
62.	M/s BRINTON PHARMACEUTICALS LIMITED HQRSCMTAPPLY00001579AM24	Deferred
63.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001582AM24	Deferred
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66.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001585AM24	Deferred
67.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001587AM24	Approved subject to receipt of clear and un-conditional NOC of one


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उप महासिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महाविभाग
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
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		agency
68.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001590AM24	Deferred
69.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001591AM24	Deferred
70.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001592AM24	Deferred
71.	M/s YASH EXIM SERVICES HQRSCMTAPPLY00001593AM24	Deferred
72.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00001596AM24	Deferred
73.	M/s AEROLLOY TECHNOLOGIES LIMITED HQRSCMTAPPLY00001597AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
74.	M/sCISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001599AM24	Deferred
75.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001600AM24	Deferred
76.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001602AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
77.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00001603AM24	Deferred
78.	M/s PANDIAN CHEMICALS LIMITED HQRSCMTAPPLY00001604AM24	Deferred
79.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001605AM24	Deferred
80.	M/s HI-CON TECHNO CAST PRIVATE LIMITED HQRSCMTAPPLY00001606AM24	Deferred
81.	M/s KREDENCE PERFORMANCE MATERIALS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001607AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
82.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001609AM24	Deferred
83.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001614AM24	Deferred
84.	M/s KLENZAIDS CONTAMINATION CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001615AM24	Deferred
85.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001616AM24	Deferred
86.	M/s KLENZAIDS CONTAMINATION CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001617AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
87.	M/s AXISCADES TECHNOLOGIES LIMITED HQRSCMTAPPLY00001618AM24	Deferred


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 उपायुक्त निदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महाविभाग
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग विभाग
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88.	M/s DELVAL FLOW CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001619AM24	Deferred
89.	M/s DECBECTOCHM ENGINEERING PRIVATE LIMITED HQRSCMTAPPLY00001635AM24	Deferred
90.	M/s DECBECTOCHM ENGINEERING PRIVATE LIMITED HQRSCMTAPPLY00001636AM24	Deferred
91.	M/s DECBECTOCHM ENGINEERING PRIVATE LIMITED HQRSCMTAPPLY00001637AM24	Deferred
92.	M/s DECBECTOCHM ENGINEERING PRIVATE LIMITEDHQRSCMTAPPLY00001638AM24	Deferred
93.	M/s DECBECTOCHM ENGINEERING PRIVATE LIMITED HQRSCMTAPPLY00001639AM24	Deferred
94.	M/s NVIDIA GRAPHICS PRIVATE LIMITED HQRSCMTAPPLY00001642AM24	Deferred
95.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001644AM24	Deferred
96.	M/s GLOBE CARBON INDUSTRIES HQRSCMTAPPLY00001649AM24	Deferred
97.	M/s VECTOR TECHNICS PRIVATE LIMITED HQRSCMTAPPLY00001651AM24	Deferred
98.	M/s BLUE STAMPINGS AND FORGINGS LIMITED HQRSCMTAPPLY00001652AM24	Deferred
99.	M/s VASHISHTHA RESEARCH PRIVATE LIMITED HQRSCMTAPPLY00001654AM24	Deferred
100.	M/s CONTROL COMPONENT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001657AM24	Deferred
101.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001659AM24	Deferred
102.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001660AM24	Deferred
103.	M/s SII INDIA IT & ENGINEERING SERVICES PRIVATE LIMITED HQRSCMTAPPLY00001661AM24	Deferred
104.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001664AM24	Deferred
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108.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001669AM24	Deferred
109.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00001670AM24	Deferred


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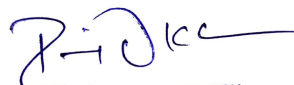
110.	M/s DELVAL FLOW CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001672AM24	Deferred
111.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001673AM24	Deferred
112.	M/s LYOPHILIZATION SYSTEMS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001676AM24	Deferred
113.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001693AM24	Deferred
114.	M/s SACHIN INDUSTRIES LIMITED HQRSCMTAPPLY00001694AM24	Deferred
115.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED HQRSCMTAPPLY00001695AM24	Deferred
116.	M/s SARSHIKA PHARMACHEM LLP HQRSCMTAPPLY00001696AM24	Deferred
117.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00001697AM24	Deferred
118.	M/s BHUMISTHA INFRA SERVICES HQRSCMTAPPLY00001698AM24	Deferred
119.	M/s TATA CONSULTANCY SERVICES LIMITED HQRSCMTAPPLY00001699AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
120.	M/s DECBECTOCHM ENGINEERING PRIVATE LIMITED HQRSCMTAPPLY00001700AM24	Deferred
121.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001701AM24	Deferred
122.	M/s SURYA ROSHNI LIMITED HQRSCMTAPPLY00001702AM24	Deferred
123.	M/s AADISH IMPEX PRIVATE LIMITED HQRSCMTAPPLY00001717AM24	Deferred
124.	M/s NAGASE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001718AM24	Deferred
125.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001721AM24	Deferred
126.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001722AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
127.	M/s UPL LIMITED HQRSCMTAPPLY00001723AM24	Deferred
128.	M/s UPL LIMITED HQRSCMTAPPLY00001724AM24	Deferred
129.	M/s UPL LIMITED HQRSCMTAPPLY00001726AM24	Deferred
130.	M/s KRONOX LAB SCIENCES LIMITED HQRSCMTAPPLY00001730AM24	Deferred
131.	M/s AXISCADES TECHNOLOGIES LIMITED HQRSCMTAPPLY00001731AM24	Deferred


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 उप महासंचालक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महासंचालकालय
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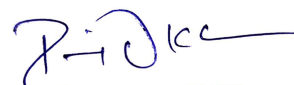
132.	M/s HARDCASTLE PETROFER PRIVATE LIMITED HQRSCMTAPPLY00001732AM24	Deferred
133.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001733AM24	Deferred
134.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001734AM24	Deferred
135.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001735AM24	Deferred
136.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001736AM24	Deferred
137.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001738AM24	Deferred
138.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001739AM24	Deferred
139.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001740AM24	Deferred
140.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001741AM24	Deferred
141.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001744AM24	Deferred
142.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001747AM24	Deferred
143.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001748AM24	Deferred
144.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001749AM24	Deferred
145.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001752AM24	Deferred
146.	M/s TDK INDIA PRIVATE LIMITED HQRSCMTAPPLY00001754AM24	Deferred
147.	M/s CNC TECHNICS PVT. LTD. HQRSCMTAPPLY00001755AM24	Deferred
148.	M/s SRI RANGANATHAR INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00001756AM24	Deferred
149.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED HQRSCMTAPPLY00001757AM24	Deferred
150.	M/s IBM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001759AM24	Deferred
151.	M/s JAGDAMBA ENTERPRISE HQRSCMTAPPLY00001761AM24	Deferred
152.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001762AM24	Deferred


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153.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001763AM24	Deferred
154.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00001765AM24	Deferred
155.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00001766AM24	Deferred
156.	M/s CHEMTECH ENGINEERS HQRSCMTAPPLY00001767AM24	Deferred
157.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00001772AM24	Deferred
158.	M/s BOEING INDIA DEFENSE PRIVATE LIMITED HQRSCMTAPPLY00001773AM24	Deferred
159.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001774AM24	Deferred
160.	M/s UMLAUT PRIVATE LIMITED HQRSCMTAPPLY00001775AM24	Deferred
161.	M/s UMLAUT PRIVATE LIMITED HQRSCMTAPPLY00001776AM24	Deferred
162.	M/s UMLAUT PRIVATE LIMITED HQRSCMTAPPLY00001777AM24	Deferred
163.	M/s UMLAUT PRIVATE LIMITED HQRSCMTAPPLY00001778AM24	Deferred
164.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00001779AM24	Deferred
165.	M/s EXPLEO SOLUTIONS LIMITED HQRSCMTAPPLY00001781AM24	Deferred
166.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001783AM24	Deferred
167.	M/s IPERION HYDROGEN TECH HQRSCMTAPPLY00001784AM24	Deferred
168.	M/s AS STRATEGIC PRIVATE LIMITED HQRSCMTAPPLY00001785AM24	Deferred
169.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001786AM24	Deferred
170.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001787AM24	Deferred
171.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001788AM24	Deferred
172.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001789AM24	Deferred
173.	M/s MEDILUX LABORATORIES PVT LTD HQRSCMTAPPLY00001791AM24	Deferred
174.	M/s MUNITIONS INDIA LIMITED HQRSCMTAPPLY00001793AM24	Deferred


 रंजीत कुमार रॉय /RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
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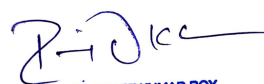
175.	M/s VISHNU BARIUM PRIVATE LIMITED HQRSCMTAPPLY00001794AM24	Deferred
176.	M/s TRICON ENTERPRISES PRIVATE LIMITED HQRSCMTAPPLY00001795AM24	Deferred
177.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00001797AM24	Deferred
178.	M/s DELVAL FLOW CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001799AM24	Deferred
179.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001800AM24	Deferred
180.	M/s SHREE VALLABH CHEMICAL HQRSCMTAPPLY00001801AM24	Deferred
181.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001802AM24	Deferred
182.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001803AM24	Deferred
183.	M/s JITECH INDIA PRIVATE LIMITED HQRSCMTAPPLY00001804AM24	Deferred
184.	M/s JITECH INDIA PRIVATE LIMITED HQRSCMTAPPLY00001805AM24	Deferred
185.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001806AM24	Deferred
186.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001807AM24	Deferred
187.	M/s SURFACE INNOVATORS LLP HQRSCMTAPPLY00001808AM24	Deferred
188.	M/s SOPRA STERIA INDIA LIMITED HQRSCMTAPPLY00001812AM24	Deferred
189.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001813AM24	Deferred
190.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001814AM24	Deferred
191.	M/s PYROTEK INDIA PRIVATE LIMITED HQRSCMTAPPLY00001815AM24	Deferred
192.	M/s PEEKAY STEEL CASTINGS PRIVATE LIMITED HQRSCMTAPPLY00001817AM24	Deferred
193.	M/s AEROLLOY TECHNOLOGIES LIMITED HQRSCMTAPPLY00001818AM24	Deferred
194.	M/s VITAL CHEMTECH LIMITED HQRSCMTAPPLY00001820AM24	Deferred
195.	M/s KHODAL INDUSTRIES HQRSCMTAPPLY00001821AM24	Deferred
196.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00001822AM24	Deferred
197.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001823AM24	Deferred


 रंजीत कुमार रॉय /RANJEET KUMAR ROY
 Deputy Director General of Foreign Trade
 विदेश व्यापार महाविभाग
 Directorate General of Foreign Trade
 बाणिज्य एवं उद्योग विभाग
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198.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001824AM24	Deferred
199.	M/s INFINEON TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001825AM24	Deferred
200.	M/s Q2Q SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00001826AM24	Deferred
201.	M/s EXPLEO SOLUTIONS LIMITED HQRSCMTAPPLY00001827AM24	Deferred
202.	M/s EXPLEO SOLUTIONS LIMITED HQRSCMTAPPLY00001828AM24	Deferred
203.	M/s ROYALTECH INDUSTRIES HQRSCMTAPPLY00001829AM24	Deferred
204.	M/s DELVAL FLOW CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001830AM24	Deferred
205.	M/s BELGAUM AQUA VALVES PRIVATE LIMITED HQRSCMTAPPLY00001831AM24	Deferred
206.	M/s SUIND AUTONOMOUS SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00001833AM24	Deferred
207.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001834AM24	Deferred
208.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001835AM24	Deferred
209.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001836AM24	Deferred
210.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001838AM24	Deferred
211.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001839AM24	Deferred
212.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00001840AM24	Deferred
213.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001841AM24	Deferred
214.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001844AM24	Deferred
215.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001845AM24	Deferred
216.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001846AM24	Deferred
217.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001847AM24	Deferred
218.	M/s SYNERGIZING TECHNOLOGIES HQRSCMTAPPLY00001848AM24	Deferred
219.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001849AM24	Deferred
220.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001850AM24	Deferred


 रंजीत कुमार रॉय /RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 कृषि एवं उद्योग मंत्रालय
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221.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001851AM24	Deferred
222.	M/s CREATIVE CASTINGS LIMITED HQRSCMTAPPLY00001853AM24	Deferred
223.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001854AM24	Deferred
224.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001855AM24	Deferred
225.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001856AM24	Deferred
226.	M/s DATA PATTERNS (INDIA) LIMITED HQRSCMTAPPLY00001858AM24	Deferred
227.	M/s DATA PATTERNS (INDIA) LIMITED HQRSCMTAPPLY00001859AM24	Deferred
228.	M/s UPL LIMITED HQRSCMTAPPLY00001860AM24	Deferred
229.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001861AM24	Deferred
230.	M/s BOEING INDIA DEFENSE PRIVATE LIMITED HQRSCMTAPPLY00001862AM24	Deferred
231.	M/s MILACRON INDIA PRIVATE LIMITED HQRSCMTAPPLY00001863AM24	Deferred
232.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001864AM24	Deferred
233.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001865AM24	Deferred
234.	M/s AXISCADES TECHNOLOGIES LIMITED HQRSCMTAPPLY00001875AM24	Deferred
235.	M/s NIKITA CHEMICAL INDUSTRIES HQRSCMTAPPLY00001876AM24	Deferred
236.	M/s EXPLEO SOLUTIONS LIMITED HQRSCMTAPPLY00001877AM24	Deferred
237.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001880AM24	Deferred
238.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00001883AM24	Deferred
239.	M/s RAJESH ENTERPRISES HQRSCMTAPPLY00001884AM24	Deferred
240.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001885AM24	Deferred
241.	M/s DATA PATTERNS (INDIA) LIMITED HQRSCMTAPPLY00001886AM24	Deferred
242.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00001887AM24	Deferred


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 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 भागिचक एवं उद्योग मंत्रालय
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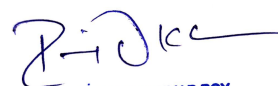
243.	M/s MAISURIYA PHARMA SOLUTIONS HQRSCMTAPPLY00001889AM24	Deferred
244.	M/s SURFACE INNOVATORS LLP HQRSCMTAPPLY00001890AM24	Deferred
245.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00001891AM24	Deferred
246.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001892AM24	Deferred
247.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001893AM24	Deferred
248.	M/s SHREE GANESH CHEMICALS HQRSCMTAPPLY00001895AM24	Deferred
249.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00001896AM24	Deferred
250.	M/s NIKITA CHEMICAL INDUSTRIES HQRSCMTAPPLY00001898AM24	Deferred
251.	M/s SIDDHARTHA LOGISTICS FTWZ PRIVATE LIMITED HQRSCMTAPPLY00001899AM24	Dropped
252.	M/s SULZER INDIA PRIVATE LIMITED HQRSCMTAPPLY00001900AM24	Deferred
253.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001901AM24	Deferred
254.	M/s ATR-ASAHI PROCESS SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00001902AM24	Deferred
255.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001903AM24	Deferred
256.	M/s SPC LIFE SCIENCES LIMITED HQRSCMTAPPLY00001904AM24	Deferred
257.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001905AM24	Deferred
258.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001906AM24	Deferred
259.	M/s TI ANODE FABRICATORS PRIVATE LIMITED HQRSCMTAPPLY00001907AM24	Deferred
260.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001908AM24	Deferred
261.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001909AM24	Deferred
262.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001910AM24	Deferred
263.	M/s ALTEN INDIA PRIVATE LIMITED HQRSCMTAPPLY00001912AM24	Deferred
264.	M/s NUVVAGEN BIOSCIENCE PRIVATE LIMITED HQRSCMTAPPLY00001915AM24	Deferred


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उपायुक्त निदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
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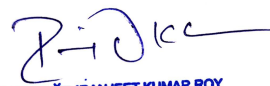
265.	M/s DELVAL FLOW CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001916AM24	Deferred
266.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001917AM24	Deferred
267.	M/s SARNA CHEMICALS PRIVATE LIMITED HQRSCMTAPPLY00001919AM24	Deferred
268.	M/s FLETRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001920AM24	Deferred
269.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00001921AM24	Deferred
270.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00001922AM24	Deferred
271.	M/s MAYURAKSHI EQUIPMENTS PRIVATE LIMITED HQRSCMTAPPLY00001925AM24	Deferred
272.	M/s FLETRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001926AM24	Deferred
273.	M/s XERA ROBOTICS PRIVATE LIMITED HQRSCMTAPPLY00001934AM24	Deferred
274.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001935AM24	Deferred
275.	M/s FLOWSERVE MICROFINISH VALVES PRIVATE LIMITED HQRSCMTAPPLY00001936AM24	Deferred
276.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001937AM24	Deferred
277.	M/s AXISCADES TECHNOLOGIES LIMITED HQRSCMTAPPLY00001938AM24	Deferred

5. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

Sl. No	Firm's name and File No.	Remark
1.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00001118AM23	Approved subject to receipt of clear and un-conditional NOC of one agency
2.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00000094AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
3.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000774AM24	Approved subject to receipt of clear and un-conditional NOC of one agency


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उप महासिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महासिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
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	(Stock and Sale Policy – PN 46)	
4.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001049AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
5.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED HQRSCMTAPPLY00001169AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
6.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001121AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
7.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001188AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
8.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001291AM24	Rejected
9.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001420AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
10.	M/s AEROLLOY TECHNOLOGIES LIMITED HQRSCMTAPPLY00001024AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
11.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00001133AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
12.	M/s SIEMENS LIMITED HQRSCMTAPPLY00001362AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
13.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001401AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
14.	M/s SUA EXPLOSIVES AND ACCESSORIES PRIVATE LIMITED HQRSCMTAPPLY00001426AM24	Approved subject to receipt of clear and un-conditional NOC of one agency.
15.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001470AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
16.	M/s ARUNA ALLOY STEELS PRIVATE LIMITED HQRSCMTAPPLY00001519AM24	Approved subject to receipt of clear and un-conditional NOC of one agency


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
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6. Cases which are Approved

Sl. No	Firm's name and File No.	Remark
1.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00001340AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
2.	M/s ATR-ASAHI PROCESS SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00001275AM24	Approved
3.	M/s VISWAAT CHEMICALS LIMITED HQRSCMTAPPLY00001341AM24	Approved
4.	M/s VALETH HIGHTECH COMPOSITES PRIVATE LIMITED HQRSCMTAPPLY00001405AM24	Approved
5.	M/s SURYAMANI GLASSED STEEL EQUIPMENT PRIVATE LIMITED HQRSCMTAPPLY00001059AM24	Approved
6.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00001525AM24	Approved
7.	M/s BLUE STAMPINGS AND FORGINGS LIMITED HQRSCMTAPPLY00001542AM24	Approved
8.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001650AM24	Approved
9.	M/s AETHER INDUSTRIES LIMITED HQRSCMTAPPLY00001402AM24	Approved
10.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00001589AM24	Approved
11.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001611AM24	Approved
12.	M/s SRI RANGANATHAR VALVES PRIVATE LIMITE HQRSCMTAPPLY00001629AM24	Approved
13.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001645AM24	Approved

7. Cases which are DROPPED/REJECTED

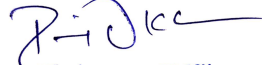
Sl. No	Firm's name and File No.	Remark
1.	M/s INDO GULF COMPANY HQRSCMTAPPLY00001149AM24	Dropped
2.	M/s SHREE GANESH CHEMICALS HQRSCMTAPPLY00001226AM24	Dropped
3.	M/s TOYAL MMP INDIA PRIVATE LIMITED HQRSCMTAPPLY00001331AM24	Dropped
4.	M/s SUBNET LABS LLP HQRSCMTAPPLY00001342AM24	Dropped
5.	M/s REFRAHOLD INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00001445AM24	Dropped
6.	M/s CREATIVE CASTINGS LIMITED HQRSCMTAPPLY00001852AM24	Dropped


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उप महासिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महासिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
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7.	M/s ESSKAY COMPUSERVICES PRIVATE LIMITED HQRSCMTAPPLY00001414AM24	Dropped
8.	M/s NUVVAGEN BIOSCIENCE PRIVATE LIMITED HQRSCMTAPPLY00001656AM24	Dropped
9.	M/s NETAPP INDIA MARKETING AND SERVICES PRIVATE LIMITED HQRSCMTAPPLY00001690AM24	Dropped
10.	M/s NETAPP INDIA MARKETING AND SERVICES PRIVATE LIMITED HQRSCMTAPPLY00001691AM24	Dropped
11.	M/s ALTEN INDIA PRIVATE LIMITED HQRSCMTAPPLY00001897AM24	Dropped
12.	M/s SARNA CHEMICALS PRIVATE LIMITED HQRSCMTAPPLY00001913AM24	Dropped

8. Cases for Ex-Post- Facto approval

Sl. No	Firm's name and File No.	Remark
1.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001083AM24	Approved Post Facto
2.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001308AM24	Approved Post Facto
3.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001480AM24	Approved Post Facto
4.	M/s SANDHYA ORGANIC CHEMICALS PVT LTD HQRSCMTAPPLY00001508AM24	Approved Post Facto
5.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001516AM24	Approved Post Facto
6.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00001528AM24	Approved Post Facto
7.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00001581AM24	Approved Post Facto
8.	M/s BLUE STAMPINGS AND FORGINGS LIMITED HQRSCMTAPPLY00001667AM24	Approved Post Facto
9.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED HQRSCMTAPPLY00001675AM24	Approved Post Facto
10.	M/s BJ SERVICES COMPANY MIDDLE EAST LIMITED HQRSCMTAPPLY00001719AM24	Approved Post Facto
11.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001743AM24	Approved Post Facto
12.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001745AM24	Approved Post Facto
13.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001780AM24	Approved Post Facto
14.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001782AM24	Approved Post Facto
15.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000580AM24	Approved Post Facto


 रंजीत कुमार रॉय /RANJEET KUMAR ROY
 उप महाप्रदेशीय विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महाप्रदेशीय
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16.	M/s IBM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001444AM24	Approved Post Facto
17.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00001526AM24	Approved Post Facto
18.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001613AM24	Approved Post Facto
19.	M/s BBPL AERO PRIVATE LIMITED HQRSCMTAPPLY00001746AM24	Approved Post Facto
20.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001796AM24	Approved Post Facto
21.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001837AM24	Approved Post Facto
22.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001760AM24	Approved Post Facto
23.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001371AM24	Approved Post Facto
24.	M/s NUBERG ENGINEERING LIMITED HQRSCMTAPPLY00001573AM24	Approved Post Facto
25.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001643AM24	Approved Post Facto
26.	M/s GOEL IMPEX HQRSCMTAPPLY00001647AM24	Approved Post Facto
27.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001655AM24	Approved Post Facto
28.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001798AM24	Approved Post Facto
29.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001810AM24	Approved Post Facto
30.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001811AM24	Approved Post Facto
31.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001832AM24	Approved Post Facto
32.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001842AM24	Approved Post Facto
33.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001866AM24	Approved Post Facto
34.	M/s SUA EXPLOSIVES AND ACCESSORIES PRIVATE LIMITED HQRSCMTAPPLY00001867AM24	Approved Post Facto
35.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001871AM24	Approved Post Facto
36.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001873AM24	Approved Post Facto
37.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00001537AM24	Approved Post Facto
38.	M/s GE INDIA INDUSTRIAL PRIVATE LIMITED HQRSCMTAPPLY00001653AM24	Approved Post Facto


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उप महासंचालक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 बरिष्ठा एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

39.	M/s DIPESH ENGINEERING WORKSHQRSCMTAPPLY00001640AM24	Approved Post Facto
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Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

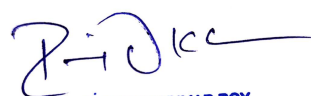
(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.


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